

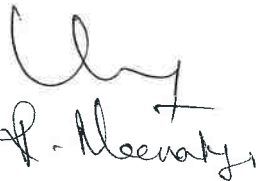

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2020 at 2.30 p.m.

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/929/2019
PETITION NUMBER : CP/634/IB/2017
NAME OF THE PETITIONER(S) : HINDUSTAN EDUCATION AND CHARITABLE TRUST
NAME OF THE RESPONDENT(S) : G V RAVI KUMAR
SECTION : 60 OF IBC

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
	R Vidyashankar R Ashok Kumar R. Meenakshi	Counsel for Applicant Counsel for 5 th respondent	
	Aashish Jain kumar Propri. Mesta (For Surana & Surana)	For the RP	

ORDER

At request of the Learned Counsels for the Applicant as well as R5, post the matter on 11.03.2020.

SD

[S. VIJAYARAGHAVAN]
Member (Technical)

SD

[R. VARADHARAJAN]
Member (Judicial)

sr